

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.12.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 02.12.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 285 of 2022 (PH)	Rajendra Bisht Vs. Satkar Logistics Pvt Ltd. & Anr.	Dhruv Gupta	Gunjan Mittal S.P Singh Chawla Mohit Chaudhary-R1
2.	Comp. App. (AT) No. 56 of 2024 (PH)	Somangsu Biswas Vs. The Calcutta Cricket & Football Club & Ors.	Surbhi Anand	Ankit Kohli Anjali Singh-R18, 19 Aditya Kanodia- R16& Rishav Banerjee Abhishek Singh- R13 Manju Bhuteria- R4&9 Rishika Goyal- R1 Uditha Chakravorthy- R5&6
3.	Comp. App. (AT) No. 201 & 202 of 2023 & I.A. No. 5287 of 2024 (PH)	Narinder Kumar Bawa & Anr. Vs. Prakash Communications Ltd. & Ors.	Henna George	Manish Jain Subhash Bhalla-R17Ankur Mittal-R15 Saurabh Kalia Aaryan SharmaR2-6

				Website: <u>www.nclat.nic.in</u>
4.	Comp. App.	Prakash Communications Ltd. &	Saurabh Kalia	Manish Jain
	(AT)No. 209 of	Ors.		Purti Gupta-
	2023 & I.A. No.	Vs.		R1&2
	5087 of 2023	Narendra Kumar Bawa & Ors.		Kamal Kant Jha-
				R16 & 17
	(PH)			Ankur Mittal- R11
				Shubham Bhalla-R13

By order of Hon'ble Chairperson -Sd/-Registrar